

SPECIAL BENCH
COURT - I

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/167(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS EARMARK INFRASTRUCTURE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

For the Petitioner

Mr. Ajay Chaubey, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for RoC, WB seeks three weeks time to take appropriate steps for effecting service upon the respondent. Time is allowed.
3. Post this matter on **11.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**